



2026:AHC:27334-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD
CRIMINAL MISC. WRIT PETITION No. - 2628 of 2026

Upendra Singh And 3 Others

.....Petitioner(s)

Versus

State Of U.P. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Sachin Malik
Counsel for Respondent(s)	:	G.A., Ronak Chaturvedi

Court No. - 45

HON'BLE RAJIV GUPTA, J.
HON'BLE ACHAL SACHDEV, J.

1. Heard learned counsel for the petitioners, learned A.G.A. for the State, Sri Ronak Chaturvedi, learned counsel for the respondent no. 4 and perused the record.
2. At the very outset, learned counsel for the petitioners has made a statement at the Bar that he does not want to press the writ petition and seeks to withdraw it.
3. In view of the statement made, this writ petition is dismissed as withdrawn.

February 5, 2026
KS

(Achal Sachdev,J.) (Rajiv Gupta,J.)